

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-1158/ND/2018

IA/4624/2021, IA/1888/2020, IA/675/2022

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

.....Applicant

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 15.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the SBD : Adv Abhishek Anand, Adv Akshit Awasthi
For the Liquidator : Adv Rishi Singhal

ORDER

Due to paucity of time, list this matter on **12.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**